

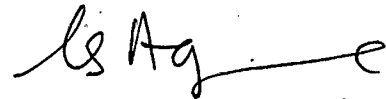
Item-4

PT-284/2003 in
O.A. 2473/2003
M.A. 2127/2003

10.10.2003

Present: Shri C.L. Sahu, counsel for the applicant.

There is no ground to transfer the matter. P.T.
is dismissed.



(V.S. Aggarwal)
Chairman

/dkm/